

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/349/IB/2018
NAME OF THE PETITIONER(S) : SOFTWARE ONEINDIA PVT LTD
NAME OF THE RESPONDENT(S) : EXALT INTEGRAL SOLUTION PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
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(13)

[CP/349/IB/2018]

ORDER

Operational Creditor is called absent. Corporate Debtor is called absent. On perusal of the process file, it is hereby notified that the Operational Creditor's side remained absent to the last two hearings dated 29.02.2018 as well as 28.08.2018. In view of Operational Creditor's side remaining absent consecutively for three hearings, this CP/349/IB/2018 is hereby **dismissed** for **default**.

-SD-

(S VIJAYARAGHAVAN)
Member (Technical)

-SD-

(B.S.V. PRAKASH KUMAR)
Member (Judicial)

sr